

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. 313/94

(13)

New Delhi this the 9th day of May 1995.

Hon'ble Shri N.V.Krishnan, Vice-Chairman (A)

Hon'ble Dr.A.Vedavalli, Member (J)

Dr. V.P.Gupta, Formerly,
Dy. Resident Commissioner,
Himachal Pradesh, Govt. at
Delhi, Now Deputy Secretary,
Union Public Service Commission,
Dhulipur House, Shahajahan Road,
New Delhi.

.....Applicant

Versus

1. Union of India, through the Secretary to the Govt. of India, Ministry of Personnel, Public Grievances and Pensions, Department of Personnel and Training, North Block, New Delhi.
2. The Chief Secretary, Govt. of Himachal Pradesh, through Resident Commissioner, Himachal Pradesh at Delhi, 27, Sikandra Road, Himachal Bhawan, New Delhi-110001.

.....Respondents.

By Advocate Sh.P.H.Ramchandani

O R D E R (Oral)

Hon'ble Shri N.V.Krishnan, Vice-Chairman (A)

The applicant has remained absent consecutively on 28.3.95, 18.4.95 and today. Hence OA is dismissed in default.

A.Vedavalli
(Dr.A.Vedavalli)
Member (J)

N.V.Krishnan
8.5.95
(N.V.Krishnan)
Vice-Chairman (A)

cc.